GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION No. 1958 TO BE ANSWERED ON 30.07.2018

ENROLLMENT CRITERIA IN ITIS

1958. Shri K. Ashok Kumar: Adv. M. Udhayakumar.

Will the Minister of Skill Development and Entrepreneurship be pleased to state:

(a) whether it is a fact that the Government has tweaked enrollment criteria to enable surrendered left wing extremists to take admission in ITI;

(b) if so, the details thereof;

(c) whether it is also true that the Government is considering to introduce many courses in ITIs all over the country; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEDGE)

(a) to (b) Ministry of Home Affairs, Government of India is running "Surrender – cum – Rehabilitation Scheme of Left Wing Extremists", to assimilate the surrendered Left Wing Extremists in the mainstream. Under the scheme, a surrendered LWE receives stipend amounting to Rs. 6000/- per month to peruse his/her studies in an institution for three years. The issue of getting such beneficiaries admitted in Industrial Training Institutes (ITIs) affiliated under National Council of Vocational Training (NCVT), in order to impart skill, so that they may get any gainful employment, has been examined by Ministry of Skill Development & Entrepreneurship. It has been found that, most of the surrendered LWE do not have requisite qualification for admission in ITIs. After consulting the concerned State Governments and MHA, the entry qualification for such candidate has been relaxed and a notification no. MSDE/DGT- 05/01/2018-PCT/LWE dated 28.04.2018, containing detailed guidelines has been circulated.

(c) to (d) National Council of Vocational Training (NCVT) affiliates ITIs for running 134 trades throughout the country. Government continuously introduces new trades in consultation of various stakeholders including industries whenever demand arises.
